

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**



**OA No-512/2017
MA No-1129/2020
MA No-790/2020**

New Delhi, this the 22nd day of July, 2020

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

1. Mrs. Indu Bala
Aged about 54 years
w/o Sh. Ravinder Kumar
R/o 315, 3rd Floor AGCR Enclave
Delhi-110092.
2. Vinay Saxena
Aged about 55 years
W/o Susheel Saxena
R/o P-44, Gali No. 3, Gobind Vihari Colony
Ext. Shahadra Delhi-110032.
3. Veena Suneja
Aged about 54 years
W/o Sh. L.K. Suneja
R/o 228 Bank Enclave Laxmi Nagar
New Delhi-110092.
4. Kiran Saigal
Aged about 53 years
W/o Sh. Sunil Saigal
R/o road No. 3, House No. 13
Punjabi Bagh Ext.
New Delhi-110026.



5. Suman Khaneja
Aged about 53 years
w/o S.P. Khaneja
R/o 28-D, Citizen Enclave
Sector 14, Ext. Rohini
Delhi-110085.
6. Meera Malhotra
Aged about 54 years
w/o Rajiv Malhotra
R/o 1602, Sector-23, Gurgaon.
7. Narinder Kumar
Aged about 53 years
S/o Sh. D.V. Reyton
R/o A-2B/168B, MIG Flats
Paschim Vihar, Delhi-110063.
8. Suman Dewan
Aged about 53 years
W/o Sh. Ravi Kiran Dewan
R/o Lakeview Apartment
Plat No. 42 Sector-9. Rohini
New Delhi-110082.
9. Neena Dhawan
Aged about 54 years
W/o Sh. Deepak Dhawan
R/o D-153, Ramprastha Colony
Distt. Ghaziabad
U.P. 201011.
10. Meenu Rastogi
Aged about 53 years
W/o Sh. R.N. Rastogi
R/o 20, type-III. Lhmc Staff Qts.
Bangla Sahib Road
New Delhi-110001.

11. Rex Peter
 Aged about 35 years
 S/o Sh. Peter Henry
 R/o 112, Bharat Nagar, NFC
 New Delhi-110025



Group C, working as Medical Laboratory Technologists
 ... Applicants
 (through Sh. Amit Anand)

Versus

1. Secretary
 Ministry of Health & Family Welfare
 Nerman Bhawan, New Delhi.
2. Medical Superintendent
 Lady Harding Medical College &
 Smt. S.K. Hospital, New Delhi.
3. Directorate General of Health Services
 Lady Harding Medical college &
 Smt. S.K. Hospital, New Delhi.
4. Sh. Mohal Lal Dhanka
5. Sh. Dharmender
6. Sh. Harish Chandrn
7. Sh. Raghbir Singh

Respondent no. 4, 5, 6 & 7 to be served by Respondent
 No. 2.

... Respondents

(through Sh. Subhash Gosain)

ORDER(ORAL)

Hon'ble Sh. R.N. Singh, Member(J)

Mr. Amit Anand, learned counsel for the applicants, submits that in the Original Application, the applicants have challenged the seniority list prepared and circulated by the respondents. He further submits that a few of the applicants have already retired and one of the applicants, i.e., applicant no.1 is likely to retire on attaining the age of superannuation on 31st of this month. He further adds that the applicants have come to know that they are also likely to be considered for promotion in the DPC scheduled to be held shortly.

2. MA No. 1129/2020 has been filed by the applicants to modify the interim order dated 7.4.2017 in the aforesaid OA or to vacate the same.

3. However, at this stage, after arguing for some time, Mr. Anand, learned counsel appearing for the applicants submits that he is having instructions not to press the present OA at this stage as the applicants are likely to be considered by the respondents in the next DPC and the applicants may be accorded liberty to approach this Tribunal, if any of their grievances still survives.



4. In the aforesaid facts and circumstances, the present OA and MA are dismissed as withdrawn with liberty to the applicants to approach this Tribunal, if any of their grievances still survives, in accordance with law. The OA and MA are disposed of in the aforesaid terms. No order as to costs.



(R.N. Singh)
Member(J)

(A.K. Bishnoi)
Member(A)

ravi/ns/akshaya